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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP (CAA) No. 40/NCLT/AHM/2017
With CA (CAA) No. 34/NCLT/AHM/2017**


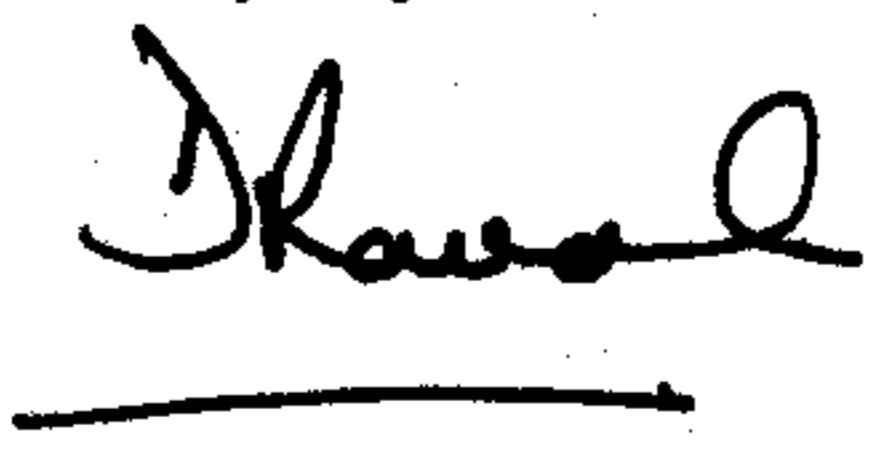
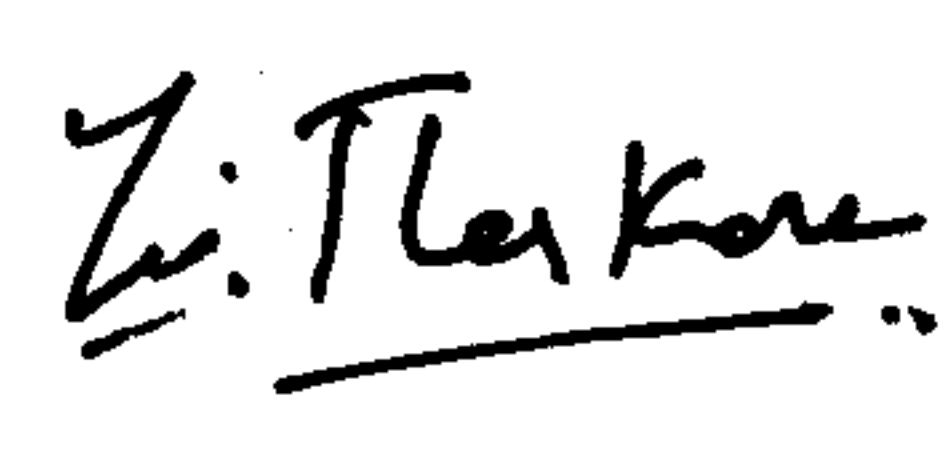
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

Name of the Company: Welspun Energy Pvt. Ltd.
WS Alloy Holding Pvt. Ltd.
Welspun Steel Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Saurabh Soparkar	Senior Counsel	Petitioner	
2.	Raval Dharmistha	Advocate	Petitioner	
	Yuvraj Thakore	Advocate	Petitioner	


ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Petitioner.

Additional affidavit filed by the Petitioner.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of July, 2017.